

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 20497-JK (LD) of 2025

DATED:- 26 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer, as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No:-LAW-OIC/12/2025

Dated:- 26 - 12 - 2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

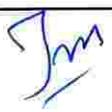

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No:-20497 -JK(LD) of 2025 dated 26.12.2025.

| S.No | Case No. | Title | OIC |
|------|--|--|---|
| | OA No. 1006/2024 & 976/2024 | Kailash Kumar Pushp V/s UT of J&K and Ors. | Er. Rajeev Mohan, Superintending Engineer, Mechanical & Hospital Circle, Jammu. |
| 2. | CPOWP No. 79/2015 in OWP no. 387/2015 | Mohd Safer V/s Mr. Rohit Kansal (IAS) | Er. Vishal Verma, Executive Engineer, Mechanical & Hospital Division Rajouri. |
| 3. | OA No. 1227/2025 | Indu Raina V/s UT of J&K and others. | Er. Vinod Kumar Bhan, Assistant Executive Engineer, Direction Office, Mechanical & Hospital Engineering Department Jammu. |
| 4. | OA No. 179/2024 | Makhan Khajuria V/s UT of J&K and others | Er. Rinku Pandita, Technical Officer Machinery Division Jammu. |
| 5. | OA No. 1661/2025 | Javaid Ahmed Shawal V/s UT of J&K and others. | Mohd Sajad Khan, Executive Engineer PW(R&B) Division Thanamandi |
| 6. | WP(C) No. 3462/2025 | Satya Kumari & others V/s UT of J&K and others. | Mohd Qasim, Executive Engineer PW(R&B) Division Koteranka |
| 7. | WP(C) No. 3479/2025 | Mohd Abass & others V/s UT of J&K and others. | Aftab Anwar, Executive Engineer PW(R&B) Division Rajouri |
| 8 | CCP(D) NO. 85/2025 in WP(C) No. 129/2022 | Mohd Shafi and others V/s UT of J&K and others. | Namit-ullah Khan, Executive Engineer PW(R&B) Division Mahore. |
| 9 | WP(C) No. 2012/2022 | Abdul Hussain V/s UT of J&K and others. | Aftab Anwar, Executive Engineer PW(R&B) Division Rajouri |
| 10 | WP(C) No. Fresh/2025 | Gulzar Ahmed V/s UT of J&K and others. | Aftab Anwar, Executive Engineer PW(R&B) Division Rajouri |
| 11 | WP(C) No. 690/2017 | Krishan Chand V/s UT of J&K and others. | Pawan Kumar, Executive Engineer PW(R&B) Division Reasi |
| 12 | CPOWP NO. 22/2019 in OWP No. 980/2018 | Raman Kumar V/s UT of J&K and others. | Imtiaz Ahmed Mir, Executive Engineer PW(R&B) Division Poonch |
| 13 | WP(C) No. 1733/2022 | Smt. Billo Devi and others V/s UT of J&K and others. | Zaheer Ahmed, Executive Engineer PW(R&B) Division Kalakote |
| 14 | OA No. 747/2025 | Bansi Lal and others V/s UT of J&K and others. | Sarwar Mehmood, Executive Engineer PW(R&B) Division Nowshera |

| | | | |
|----|--|---|--|
| 15 | OA No. 749/2025 | Baljeet Singh and other V/s UT of J&K and others. | Mohd Javid, Executive Engineer PW(R&B) Division Mendhar |
| 16 | OA No. 1168/2024 | Sunder Dass and another V/s UT of J&K and others. | Sarwar Mehmood, Executive Engineer PW(R&B) Division Nowshera |
| 17 | WP(C) No. 3381/2025 | Mohd Jahangir V/s UT of J&K and others. | Aftab Anwar, Executive Engineer PW(R&B) Division Rajouri |
| 18 | WP(C) No. 3365/2025 | Chatter Singh V/s UT of J&K and others. | Namit-ullah Khan, Executive Engineer PW(R&B) Division Mahore. |
| 19 | WP(C) No. 3573/2025 | Zafar Ahmed V/s UT of J&K and others. | Imtiaz Ahmed Mir, Executive Engineer PW(R&B) Division Poonch |
| 20 | WP(C) No. 1202/2024 | Mohd Farooq Shawl V/s UT of J&K and others. | Aftab Anwar, Executive Engineer PW(R&B) Division Rajouri |
| 21 | WP(C) No. Fresh/2025 | Zameer Ahmed V/s UT of J&K and others. | Imtiaz Ahmed Mir, Executive Engineer PW(R&B) Division Poonch |
| 22 | CPOWP No. 187/2018 in OWP No. 165/2018 | Girdhari Lal V/s UT of J&K and others. | Aftab Anwar, Executive Engineer PW(R&B) Division Rajouri |
| 23 | WP(C) No. 3451/2025 | M/s TRB Infratech Pvt. Ltd. V/s UT of J&K and others. | Tilak Raj, Chief Engineer PW(R&B) Department Pir Panjal Zone |
| 24 | WP(C) No. 3014/2023 | Bahadur Singh V/s UT of J&K and others. | Tilak Raj, Chief Engineer PW(R&B) Department Pir Panjal Zone |
| 25 | WP(C) No. Fresh/2025 | Sh. Mohd Shafiq V/s UT of J&K and others. | Aftab Anwar, Executive Engineer PW(R&B) Division Rajouri |
| 26 | WP(C) No. 2186/2023 | Adnan Mushtafa V/s UT of J&K and others. | Tilak Raj, Chief Engineer PW(R&B) Department Pir Panjal Zone |
| 27 | WP(C) No. 677/2025 | Sultan Mohd V/s UT of J&K and others. | Imtiaz Ahmed Mir, Executive Engineer PW(R&B) Division Poonch |
| 28 | OA No. 385/2025 | Rakesh Kumar V/s UT of J&K and others. | Imtiaz Ahmed Mir, Executive Engineer PW(R&B) Division Poonch |
| 29 | WP(C) No. 536/2023 | M/s Ghai Stone Crusher V/s UT of J&K and others. | Imtiaz Ahmed Mir, Executive Engineer PW(R&B) Division Poonch |
| 30 | WP(C) No. 61/2020 | Dalip Singh and others V/s UT of J&K and others. | Imtiaz Ahmed Mir, Executive Engineer PW(R&B) Division Poonch |
| 31 | OA No. 623/2025 | Waras Hussain Shah V/s UT of J&K and others. | Imtiaz Ahmed Mir, Executive Engineer PW(R&B) Division Poonch |

Neeraj Kumar Jm

| | | | |
|----|-----------------------|--|---|
| 32 | WP(C) No. 696/2025 | Abdul Majid V/s UT of J&K and others. | Imtiaz Ahmed Mir, Executive Engineer PW(R&B) Division Poonch |
| 33 | OA No. Fresh/2025 | Shiv Nandan V/s UT of J&K and others. | Imtiaz Ahmed Mir, Executive Engineer PW(R&B) Division Poonch |

Neysoglu

Im